GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO. †787 ANSWERED ON 07.12.2023

Multi Sectoral Development Programme for the Welfare of Minorities

†787. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- a. the details of the districts covered under Multi-sectoral Development Programme (MsDP) for the welfare of minorities in the country State-wise including district-wise in Maharashtra;
- b. the places in Mumbai included under MsDP;
- c. whether the Government has taken effective steps/proposes to take steps to open educational institutes, ITIs and Skill Development Centers for the upliftment of children belonging to Muslim community in Mumbai; and
- d. if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) Centrally notified minority communities.

Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS), is an area development programme under which community infrastructure and basic amenities are being created in the identified areas. The scheme was earlier implemented as Multi-sectoral Development Programme (MsDP), which was restructured and implemented as Pradhan Mantri Jan Vikas Karyakram (PMJVK) with effect from May, 2018, in 1300 identified blocks, towns and district headquarters of the country. The list of these 1300 identified blocks, towns and district headquarters including Mumbai is available on the website of this Ministry i.e. www.minorityaffairs.gov.in. The scheme has now been revised with effect from

financial year 2022-23, for implementation in all districts of the country during the period of 15th Finance Commission Cycle.

& (d): The priority sectors under PMJVK are education, health, skill (c) development, women centric projects, etc. Under the education sector project proposals relating to construction of schools, additional classrooms, hostels, computer literacy centres/digital education centres, science laboratories in schools, basic support infrastructure, drinking water units, toilets in schools, slow learner centres, Degree Colleges, higher institutes of technical studies such as Medical, Nursing Colleges, Agriculture Colleges, etc are considered and under the skill development sector Skill development centres, ITI, Polytechnics, Hunar Hubs etc. as well as Physical infrastructure facilities relating to arts, crafts, skills, heritage etc are considered under the scheme. The project proposals prepared/drafted by the respective State Govt./UTs Administrations on these priority sectors. The projects under the scheme are considered and approved on the basis of the proposals received from the respective State Govt. and UT Administration. Under the PMJVK 4 smart class rooms are approved in Mumbai with the total cost of Rs. 10.16 Lakh having central share of Rs. 6.10 Lakh.
